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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 09.07.2025

NOTICE

Please take notice that the following matters listed in the Court - IV on 09.07.2025 were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 187 of 2023 & I.A. No. 677, 678, 679 of 2023 Part Heard	Uday J. Desai Vs. Bank of India & Anr.	09.07.2025	06.08.2025
2.	Comp. App. (AT) (Ins) No. 560 of 2024 & I.A. No. 1983, 1984, 1985 of 2024 Part Heard	Kodak India Pvt. Ltd. Vs. Graphics Pvt. Ltd.	09.07.2025	21.07.2025
3.	Comp. App. (AT) (Ins) No. 1401 & 1402 of 2024 & I.A. No. 5090, 5091, 5092, 5093 of 2024 Part Heard	Dr. Sunil Gupta Vs. Vineeta Maheshwari & Ors.	09.07.2025	30.07.2025